

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 285/16	TP 129/17	Admission	433(e)	Manoj Mascarenhas Vs Skyline Constructions & Housing Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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None appeared for the petitioner. Petitioner is called, absent. Counsel for petitioner is also absent. On last hearing, the counsel for petitioner was absent. Petitioner was also directed to comply the provisions of I&B code applicable to the facts of this case and also to file two more sets of copies. Further, he has not complied the objections raised by the Registry.

To give one more chance to the petitioner, list the matter on 27.06.2017. If the petitioner or his counsel fails to appear on that day, further action will be taken on this petition.


MEMBER (J)


MEMBER (T)